

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2017  
NAME OF THE PETITIONER(S) : S. BALASUBRAMANIAN + 14  
NAME OF THE RESPONDENT(S) : ARUNA THEATRES & ENTERPRISES PVT LTD  
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	R. RAJESH	Counsel for R5	R. Rajesh
2.	C. UMASHANKAR	Counsel for R1 & 6	C. Umashankar
3.	P. SETHU	Counsel for R3	P. Sethu
4.	K. S. VISWANATHAN	Counsel for Petitioner	K. S. Viswanathan
5.	B. Srinivas Srinivas Kumar	Counsel to 7th Rsp	B. Srinivas Srinivas Kumar
6.	Amkulu Menon	Counsel for 2nd Rsp	Amkulu Menon
7.	Deepa Mariappan (For Adv. B. Shanaraj)	Counsel for 6 <sup>th</sup> Rsp.	Deepa Mariappan

### **ORDER**

Shri K S Viswanathan, counsel for petitioner present. Shri C Umashankar, counsel for R1 & R4, Counsel for R2, Shri P Sethu, counsel for R3, Shri R Rajesh, counsel for R5, Ms Deepa Mariappan, counsel for R6 and counsel for R7 are present. Counsel for petitioner sought time for filing a memo quoting a price to sell their shares for their exit. He is directed to file the memo within a week and furnish copy of the same to the other side for their reply by the next date of hearing. Time extended at request. Put up on **05.07.2017 at 10.30 A.M.**

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)

bc